



## Indian Express, Delhi

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Width: 6.01 cms; Height: 7.79 cms; a4; ID: 27.2020-02-15.48

### NHRC notice to Delhi govt

*New Delhi:* The NHRC has issued a notice to Delhi government over reports that some children have to cross the Yamuna by boat everyday to attend school, putting their lives in danger, officials said on Friday. **PTI**



## NHRC notice to Delhi govt over children struggling to reach school by crossing Yamuna

**NEW DELHI:** The NHRC has issued a notice to the Delhi government over reports that some children have to cross the Yamuna river by boat everyday to attend a school, putting their lives to immense danger, officials said on Friday.

Reportedly, if the boat is not available on a particular day, the students have to walk additional about 2 km on a "non-motorable road" to reach the school, the rights panel said in a statement. "The National Human Rights Commission has taken suo motu cognisance of a media report that Chilla Khadar village in Delhi does not have a school due to which the children have to cross the Yamuna river by boat everyday putting their lives to immense danger to attend a school," it said.

The commission has issued a notice to the chief secretary of Delhi calling for a detailed report within four weeks, officials said.

AGENCIES



## Morning Standard, New Delhi Saturday, 15th February 2020; Page: 5

Width: 7.20 cms; Height: 7.20 cms; a4; ID: 30.2020-02-15.38

### **NHRC issues notice to Delhi government**

New Delhi: The NHRC issued a notice to Delhi government over reports that some children have to cross the Yamuna river by boat everyday to attend a school. Reportedly, if the boat is not available on a particular day, the students have to walk additional about 2 km on a "non-motorable road" to reach the school, the rights panel said in a statement.



## Hindustan Times, Delhi

Saturday, 15th February 2020; Page: 23

Width: 5.45 cms; Height: 6.60 cms; a4; ID: 15.2020-02-15.215

### **NHRC organises 'Open Hearing and Camp Sitting' in Raipur**

NHRC is organising 'Open Hearing and Camp Sitting' to hear complaints related to the rights violations of people from scheduled castes and scheduled tribes communities in Chhattisgarh at New Circuit House, Raipur. Justice HL Dattu will be inaugurating the camp where 54 cases will be heard in 'Open Hearing' by three single benches presided over by Justice Dattu and NHRC Members, Jyotika Kalra and Dr DM Mulay.